GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4933 ANSWERED ON:07.05.2012 RESERVATION FOR EX-SERVICEMEN Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of the fact that a large number of vacancies reserved for Ex-servicemen are shown as non-utilised and merged in general pool;
- (b) if so, the details thereof during the last three years;
- (c) the steps being taken by the Government to ensure that the vacancies reserved for Ex-servicemen are carried forward till these are filled up;
- (d) whether the Government has issued any instructions to the concerned Departments of the Union Government and State Governments in this regard; and
- (e) if so, the details thereof and the reaction of the Departments/State Governments thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) to (e): The Central/State Government provides for the following reservation for Ex-Servicemen in the civil jobs:-
- (i) Group 'C' Group 'D'
- (a) Central Ministries/ 10% 20%

Departments

- (b) PSUs/Nationalized Banks 14.5% 24.5%
- (ii) 10% posts of Assistant Commandants in paramilitary forces and 100% posts are reserved for ESM in Defence Security Corps.
- (iii) Most State Governments also provide reservations to ESM in State Government jobs.

Government orders already exist to carry forward unfilled vacancies for Ex-Servicemen to the next year.

The reservation policy for Ex-servicemen is implemented by the concerned Government/Departments, Public Sector Undertakings and Banks. It is the responsibility of the concerned organization to implement the same. Since applying for Government jobs by Ex-Servicemen is voluntary, data in this regard is not maintained.